GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO: 1121 TO BE ANSWERED ON 07.02.2020

Plantation Programme

1121. SHRI CHANDAN SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware that plantation is necessary for the protection of environment as well as for water harvesting;
- (b) if so, whether the Union Government provides any financial assistance to the States to carry out plantation programme;
- (c) if so, extent thereof and if not the reasons therefor; and
- (d) whether the Government proposes to run plantation programme in the entire country on the lines of Bihar, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) Yes Sir, tree plantation is necessary for protection of environment as well as for water harvesting. Forests and trees are important for maintaining hydrological cycle as they help in recharging the aquifers, reduce runoff, and maintain flow of water in rivers and streams. Tree plantations also help in reducing global warming by absorbing the greenhouse gases, checks soil erosion, aids pollution reduction and maintains biodiversity and ecological balances.
- (b) to (d) Government provides financial support to various States/UTs to take up tree plantation programmes. The Ministry of Environment, Forest and Climate Changeimplements two major afforestation schemes namely National Afforestation Programme (NAP) for tree plantation in degraded forests through people's participation and National Mission for a Green India (GIM), for plantation on landscape basis. An area over 2 million hectare was sanctioned for afforestation with an investment of about Rs.3874 crore under NAP since its launching year 2000. Under GIM, an amount of about Rs. 300 crore has been released for preparation of bridge plan and implementation of perspective plan since 2011-12 to 2018-19.In the current financial year an amount of Rs. 128 crores has been and released to various States for taking up plantation under NAP and GIM.The state-wise details of total funds provided under NAP and GIM

In addition, this Ministry also encourages plantation/afforestation through people's movement under School Nursery Yojana and Nagar Van UdyanYojana. An amount of

Rs.1.54 crore (for 505 school nurseries)andRs. 51.24 crore (for 46 Nagar Van Udyans) respectively have been released under the schemes.

Besides, the funds collected under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), as compensatory levies from states *inter-alia*, is also used in regeneration of forests/afforestation activity including compensatory afforestation by States/UTs. Government of India has disbursed an amount of Rs.47,436crore from National Fund to 27 State funds as share of respective states as per Compensatory Fund Act, 2016. The State-wise details are given in Annexure-II.

Further, tree plantation, being a multi-departmental, multi-agency activity, are also being taken up cross-sectorallyunder various programmes/funding sources of other ministries such as MGNREGA, PradhanMantriKrishiSinchayeeYojana(PMKSY), Agroforestry Mission, National Bamboo Mission and also through State Plan budget.

Besides tree plantation/afforestation schemes of the central Government, various State governmentsincluding Bihar, implement their own specific tree plantation programmesbased on need and budget availability. These includesmass plantation drive involving public participation, theme based plantation, externally aided projects, etc.

Annexure referred to in reply to part (b) to (d) of the LokSabhaUn-Starred Question No. 1121 due for reply on 07.02.2020by ShriChandan Singhregarding Plantation Programme.

State-wise Details of total funds released during the last three years (2016-17 to 2018-19) under National Afforestation Programme (NAP) and Green India Mission (GIM)

	1		(Rs. In crores)
Sl. No.	State	NAP	GIM
1	Andhra Pradesh	11.07	4.18
2	Bihar	6.41	-
3	Chhattisgarh	23.6	36.54
4	Gujarat	4.36	-
5	Haryana	6.21	-
6	Himachal Pradesh	4.65	-
7	Jammu & Kashmir	7.20	-
8	Jharkhand	-	-
9	Karnataka	21.56	3.35
10	Kerala	-	-
11	Madhya Pradesh	20.52	24.16
12	Maharashtra	26.82	10.30
13	Orissa	19.47	7.53
14	Punjab	-	6.22
15	Rajasthan	3.35	-
16	Tamil Nadu	3.63	-
17	Telangana	-	-
18	Uttar Pradesh	3.54	-
19	Uttarakhand	5.94	-
20	West Bengal	-	-
	Total (Other States)	168.33	92.28
	North Eastern states		
21	Arunachal Pradesh	0.86	-
22	Assam	0.58	-
23	Manipur	8.79	19.12
24	Meghalaya	2.39	-
25	Mizoram	20.33	52.24
26	Nagaland	17.47	-
27	Sikkim	11.07	3.32
28	Tripura	4.94	-
	Total (NE States)	66.43	74.68
	G. Total	234.76	166.96

Annexure referred to in reply to part (b) to (d) of the LokSabhaUn-Starred Question No. 1121 due for reply on 07.02.2020by ShriChandan Singh regarding Plantation Programme.

State-wise Details of Transfer of funds from the National Authority to States Authority - 29.08.2019

SI.No.	Name of State	Funds transferred (Crore Rupees)
1	Andhra Pradesh	1734.81
2	Arunachal Pradesh	1588.72
3	Assam	560.81
4	Bihar	522.95
5	Chhattisgarh	5791.7
6	Madhya Pradesh	5196.69
7	Maharashtra	3844.24
8	Manipur	309.76
9	Rajasthan	1748.26
10	Goa	238.16
11	Gujarat	1484.6
12	Haryana	1282.65
13	Himachal Pradesh	1660.72
14	Jharkhand	4158.02
15	Karnataka	1350.37
16	Kerala	81.59
17	Meghalaya	163.31
18	Mizoram	212.98
19	Odisha	5933.98
20	Punjab	1040.84
21	Sikkim	392.36
22	Tamil Nadu	113.42
23	Telangana	3110.38
24	Tripura	183.65
25	Uttar Pradesh	1819.63
26	Uttarakhand	2675.09
27	West Bengal	236.48
	Total	47436.18
